

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w.e.f. 02.04.2024**

**DIVISION BENCHES**

1	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Navneet Kumar</b>	<b>(Monday to Thursday)  (Whole day)  Friday (1<sup>st</sup> Half)</b>	LPA [year 2022 onwards]; W.P.(PIL)[year 2024]; WPT; T.A.; Tax Cases; Company Appeal; Cases related to Judicial Officers; Cases referred to D.B.; Vires & Validity of Acts and Rules; Cont.(Cvl.); Cont.(Cr.); Cont. (Appl.) ; A.C.(D.B.); Cr.Appeal (D.B.) involving offence u/s 307 I.P.C. [ year upto 2016] :- Orders, Admission, Hearing Special Bench for monitoring cases involving MP & MLA Commercial Appellate Division including all matters arising out of Commercial Courts. All residual and other matters. Tied up and Assigned matters
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad &amp; Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>(Monday to Thursday)  (Whole day)</b>	W.P.(PIL) [year 2022-2023] :-Orders, Admission & Hearing. Cr.Appeal (D.B.)[ year upto 2021 ]; D. Ref.; Cr.M.P.(D.B.); Cr. Rev.(D.B.); W.P. (Habeas Corpus); W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation; CAT matters; matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench; CMP:-Orders, Admission & Hearing. Tied up and Assigned matters
3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Deepak Roshan</b>	<b>( Monday to Thursday)  (Whole day)</b>	LPA [year upto Year 2021]; W.P.(PIL)[year upto 2021]; All matters relating to Mines( including Minor Mineral); All matters relating to Tender, Auction/E-Auction :- Fresh Filing, Orders, Admission & Hearing. Tied up and Assigned matters
4	<b>Hon'ble Mr. Justice Ratnaker Bhengra &amp; Hon'ble Mr. Justice Sanjay Prasad</b>	<b>( Monday to Wednesday)  (Whole day)</b>	F.A.(D.B.); Acq. Appeal (D.B.); Govt. Appeal (D.B.); :- Orders, Admission & Hearing Tied up and Assigned matters
5	<b>Sri Ananda Sen, J. &amp; Hon'ble Mr. Justice Subhash Chand</b>	<b>(Monday to Thursday)  (Whole day)</b>	Cr.Appeal (D.B.) [year 2022 onwards]; Specially assigned CrA(DB) matters; Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.)[ year 2022 onwards] : Fresh Filing, Orders, Admission & Hearing

## SINGLE BENCHES

<b>1</b>	<b>Hon'ble The Acting Chief Justice</b>	<b>(Friday) (After the Division Bench)</b>	Arbitration Matters; S.A. and all residual matters :- Orders, Admission & Hearing. CMP ( Other than under Article 227 of Constitution of India) Acq. Appeal (S.J.) :- Orders, Admission & Hearing Tied –up & Assigned matters
<b>2</b>	<b>Hon'ble Mr. Justice Sujit Narayan Prasad</b>	<b>(Friday) (Whole day)</b>	A.B.A; B.A.; WP(Cr); Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing WPC ( under Article 227 of Constitution of India, CMP under Article 227 of Constitution of India :- Fresh filing, Orders, Admission & Hearing Tied –up & Assigned matters
<b>3</b>	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	<b>(Friday) (Whole day)</b>	WPC (year 2024)- Fresh filing, Orders, Admission & Hearing. Cont. (Cvl.) matters (year 2023 onwards) :- Orders, Admission & Hearing. Tied up & Assigned matters .
<b>4</b>	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b>	<b>( Thursday to Friday) (Whole day)</b>	B.A – Orders, Admission Tied up & Assigned matters
<b>5</b>	<b>Sri Ananda Sen, J.</b>	<b>Friday) (Whole Day)</b>	WPC (year 2024); CMP ( Other than under Article 227 of Constitution of India) :- Fresh Filing, Orders, Admission & Hearing. Specially assigned old criminal matters Tied –up & Assigned matters
<b>6</b>	<b>Hon'ble Dr. Justice S.N. Pathak</b>	<b>(Monday to Friday) (Whole Day)</b>	WPS [year 2024 ]; WPS [year upto 2016]; Specially assigned pension and pensionary benefit matters; WPC grouping (arising out of Arbitration and Conciliation Act); Tr. Petn. (cvl), C.R., A.C. (SB), Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing. Orders, Admission & Hearing Tied up & Assigned matters
<b>7</b>	<b>Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Monday to Friday) (Whole day)</b>	WPS [ year 2019 to 2022 ]; Cont.(Cvl.) matters (year upto 2022) :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters

8	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	WPC [year 2016 to 2020]; Cr.M.P.(year 2021 onwards); C. Ref.; Company Petitions; Company Appeals(SJ); Original Criminal Miscellaneous cases (arising out of Company matters); Suits (arising out of company matters) :- Fresh Filing,Orders, Admission & Hearing Tied up & Assigned matters
9	<b>Hon'ble Mr. Justice Rajesh Kumar</b>	<b>(Monday to Friday) (Whole day)</b>	WPC [year 2021 to 2023]; M.A.; WP(Cr). :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
10	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b>	<b>(Monday to Wednesday) (Whole day)</b>	WPS [year 2023]; WPL :- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
		<b>(Thursday to Friday) (Whole day)</b>	Cr.Rev. [year 2019 to 2021];- Fresh filing, Orders, Admission & Hearing.
11	<b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi</b>	<b>(Monday to Friday) (Whole day)</b>	WPS [year 2024];- Fresh filing, Orders, Admission& Hearing.  A.B.A ; Cr.M.P. (year upto 2020); Cr. Ref. Tr. Pet.(Cr.); All matters related to Fodder Scam :- Fresh filing, Orders, Admission & Hearing.  Tied up & Assigned matters
12	<b>Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Friday) (Whole day)</b>	WPS [year 2018] :- Fresh Filing, Orders, Admission& Hearing.  Acq. Appeal (S.J.) :- Orders, Admission & Hearing  Tied up & Assigned matters
13	<b>Hon'ble Mr. Justice Subhash Chand</b>	<b>( Friday) (Whole day)</b>	Cr.Rev. ( year 2023 onwards ):- Fresh Filing, Orders, Admission & Hearing  Tied up & Assigned matters
14	<b>Hon'ble Mr. Justice Gautam Kumar Choudhary</b>	<b>(Monday to Tuesday) (Whole day)</b>	WPC [year upto 2013];- Fresh filing, Orders, Admission & Hearing.  Tied up & Assigned matters
		<b>(Wednesday to Friday) (Whole day)</b>	Cr. Appeal (S.J.) [ year 2012 to 2019 ] :- Orders, Admission & Hearing
15	<b>Hon'ble Mr. Justice Ambuj Nath</b>	<b>( Monday to Thursday) (Whole day)</b>	WPC [year 2014 & 2015 ]:- Fresh filing, Orders, Admission & Hearing.  B.A :- Orders & Admission  Tied up &Assigned matters
		<b>(Friday) (Whole day)</b>	Cr. Appeal (S.J.) (year 2020 onwards) :- Fresh Filing, Orders, Admission & Hearing.

16	<b>Hon'ble Mr. Justice Navneet Kumar</b>	<b>(Friday) (After the Division Bench)</b>	B.A :- Admission
17	<b>Hon'ble Mr. Justice Sanjay Prasad</b>	<b>(Thursday to Friday) (Whole day)</b>	WPS [year 2017], F.A.(Other than specially assigned matters), Cr. Appeal (S.J.) (year up to 2011) :- Fresh Filing, Orders, Admission & Hearing.  Tied up & Assigned matters
18	<b>Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	<b>( Monday to Friday) (Whole day)</b>	A.B.A :- Admission  Cr.Rev. ( upto 2018) :- Fresh Filing, Orders, Admission & Hearing  Specially assigned old civil matters  Tied up &Assigned matters
19	<b>Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>(Friday) (Whole day)</b>	Cr.Rev. [ year 2022]:- Fresh Filing, Orders, Admission & Hearing

- Note :*
1. **ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
  2. **LISTING OF CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/ TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**
  3. **ALL REGULAR B.A./A.B.A. MATTERS EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS SHALL ONLY BE HEARD BY THE REGULAR BENCH**
  4. **ALL MATTERS, EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS RELATING TO NIA ACT; P.M.L.ACT & PC ACT LIKE B.A./A.B.A./WP(Cr)/ CrMP/Cr Rev SHALL ONLY BE HEARD BY THE DESIGNATED BENCH/ BENCHES. THIS SHALL COME INTO EFFECT FORTHWITH IN SUPPRESSION OF ALL PREVIOUS OFFICE ORDERS PART HARD OR ASSIGNMENT IF ANY ETC.**
  5. **ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RATNAKER BHENGRA**
  6. **ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**
  7. **ALL CONT(CVL) AND CONT(CRL) MATTERS OF DIVISION BENCH SHALL ONLY BE HEARD BY THE DIVISION BENCH NO.1**
  8. **ALL CONT(CVL) AND CMP MATTERS SHALL ONLY BE HEARD BY THE DESIGNATED BENCH(ES)**
  9. **PETITIONS FILED U/S 389 CR.P.C. IN CR. APPEAL (D.B.) MATTERS SHALL BE HEARD BY THE HON'BLE BENCH HAVING THE ROSTER FOR THE YEAR CONCERNED**
  10. **ALL MOTIONS WITH REGARD TO W.P.(C) MATTERS OF 2024 MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**
  11. **ALL MOTIONS WITH REGARD TO W.P.(S) MATTERS OF 2024 MAY BE MENTIONED BEFORE HON'BLE DR. JUSTICE S N PATHAK**